

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2015-16-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Vice-Chancellor (I/C)
National University of Study & Research in Law,
Ranchi.

Sub.-: Regarding nomination of Judicial Officers to preside as Judges in the panel of National Trial Advocacy Competition, 2017 on 12th May, 2017 from 02:30 pm onwards and on 13th May, 2017 from 10:00 am onwards at NUSRL, Ranchi.

Ref.-: Your letter no. NUSRL/RNC/2017/VC/470 dated 27.04.2017.

Sir,

Apropos the letter on the subject above, I am directed to inform that the following Judicial Officers have been nominated to preside as Judges in the panel of National Trial Advocacy Competition, 2017 on 12th May, 2017 from 02:30 pm onwards and on 13th May, 2017 from 10:00 am onwards at NUSRL, Ranchi

1. Sri Kumar Ganesh Dutt, Presiding Officer, Jharkhand WAKF Tribunal, Ranchi.
2. Sri Bimlendu Bhushan Mangal Murti, Sr. Law Advisor-cum-Addl. Secretary, JUVNL, Ranchi.
3. Sri Ghanshyam Kumar Mallik, Chairman, Appellate Tribunal, RRDA, Ranchi.
4. Sri Jitendra Prasad Singh, Presiding Officer, State Transport Appellate Tribunal, Ranchi.

All the Officers above are accorded necessary permission to attend the Competition.


This is for your information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1995/Apptt.

Dated Ranchi the 08.5.17

Copy forwarded to Kumar Ganesh Dutt, Presiding Officer, Jharkhand WAKF Tribunal, Ranchi / Sri Bimlendu Bhushan Mangal Murti, Sr. Law Advisor-cum-Addl. Secretary, JUVNL, Ranchi / Sri Ghanshyam Kumar Mallik, Chairman, Appellate Tribunal, RRDA, Ranchi / Sri Jitendra Prasad Singh, Presiding Officer, State Transport Appellate Tribunal, Ranchi for information and needful / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar General